

Demands of College and University NoU' Teaching Employees

2165. SHRI GURUDAS DAS
GUPTA:

SHRI N. GIRI PRASAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the non-teaching employees of colleges and universities have been left outside the purview of the University Grants Commission;

(b) if so, the reasons therefor;

(c) whether All India College and University Employees Federation have been agitating for inclusion within the purview of University Orients Commission; and

(d) if so, the reasons for not accepting the demand?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) According to the information furnished by UOC, All India College and University Employees Federation had submitted a representation to the Commission for inclusion of non-teaching employees within the purview of UOC. Pay scales and services conditions of non-teaching employees of State Universities/Colleges are laid down by the concerned State Governments/Universities. Laying down uniform scales of pay for such personnel will lead to serious anomalies and difficulties as the overwhelming majority of such employees perform duties and responsibilities comparable to employees in other Departments of the State Governments. Similarly, there are long established 'Post to Post' and 'Scale to Scale' parities between such employees and various other categories of employees in other departments. Disturbing the equilibrium will cause serious problems and dissatisfaction among various categories of employees within the states.

Upkeep of Historical Monuments in Rajasthan

2166. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to conduct any survey of a large number of historical monuments which are in dilapidated condition in Rajasthan;

(b) if so, when and if not, the reasons therefor; and

(c) the steps taken so far for their proper upkeep indicating any special financial and other assistance given by Government during the last three years till date?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (MOU R. BOMMAI): (a) to (c) All the centrally protected monuments in the KVMKry are maintained and conserved by the Archaeological Survey of India. These monuments are regularly inspected by the officers of the Archaeological Survey of India and funds for their upkeep, preservation, repairs and environmental development are allotted as per the actual requirement of the monuments, subject to overall availability of funds.

The following amount has been spent on the centrally protected monuments in Rajasthan in the last three years:

1993-94	1994-95	1995-96
Rs. in Lacs	Rs. in Lacs	Rs. IN LACS
62,72,565	53,50,817	57,98,210

NCERT Document on Standardisation of Nursery Schooling

2167. SHRI VEDPRAKASH P. GOYAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Council of Educational Research and Training (NCERT) has prepared a document to ensure standardisation of nursery schooling;